

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

IA (IBC) 1368/2022 in CP(IB) No.165/9/HDB/2020
U/s 9 of IBC, 2016

IN THE MATTER OF:

Techno Craft

...Operational Creditor

Vs

G.R. Cables Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA(IBC)1368/2022

Ld. RP Mr. M Madhusudhana Reddy present.

It is found that this IA1368/2022 is not uploaded in the e-portal. We, therefore, direct the Resolution Professional to forth with upload this application and compliance within 3 days from today. Resolution Professional also get ready on the next date of hearing.

List the matter on 16.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)